

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2016

Dated: 11th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Green Energy Association

.... Appellant (s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2 to R-6

ORDER

List the matter for directions on **12.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr